

NATIONAL COMPANY LAW TRIBUNAL,
COURT- V, MUMBAI BENCH

10) C.P.(IB) 1197/(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: State Bank of India through Mr. Asish Narayan
Vs.

Venugopal Nandlal Dhoot

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY ACT
2016.

ORDER

1. By the order of this Bench, the matter is adjourned to **13.07.2021**.

SD/-

CHANDRA BHAN SINGH
Member (Technical)

SD/-

SUCHITRA KANUPARTHI
Member (Judicial)

06.07.2021
/n/